

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
Srinagar/Jammu

**Notification**  
**Srinagar, the 11 Nov, 2022**

**S.O. 590:-** In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Anantnag.

S.No.	Name of the Official	Place of Posting
01	Mr. Sajjad Hussain Hakim	BDO, Achabal Anantnag
02	Mr. Muqbil Lateef	BDO, Anantnag
03	Mr. Talat Mehmood	BDO, Bijbehara Anantnag
04	Mr. Nazir Ahmad Shah	BDO, Breng, Anantnag
05	Mr. Amir Hassan	BDO, Chittergul, Hiller, Anantnag
06	Gazi Abdullah	BDO, Dachnipora, Anantnag
07	Ashfeen Ali Khan	BDO, Khoveripora, Anantnag
08	Humaira	BDO, Qazigund, Anantnag
09	Shahid Sultan	BDO, Sagam, Larnoo, Anantnag
10	Muzzaffar Ahmad Malik	BDO, Pahalgam, Anantnag
11	Mudassir Gul	BDO, Shangus, Anantnag
12	Zubaida	BDO, Verinag, Anantnag
13	Arshi Rasool	BDO, Vessu, Anantnag

By Order of the Government of Jammu and Kashmir.

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(Achal Sethi)  
Secretary to Government,

No. LAW-POWR/18/2022-10

Dated :- 11 -11- 2022

*sd*  
*11/11*

**Copy to the:-**

1. Principal Secretary to Government Revenue Department.
2. Financial Commissioner(Rev), J&K Srinagar/Jammu.
3. Divisional Commissioner, Kashmir.
4. District Magistrate, Budgam. This is with reference to his letter No.DCP/PA/2022/2447-52Dated :- 01-11-2022
5. General Manager, Government Press, Kashmir for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Concerned file.
8. Incharge Website.



(Khursheed Ahmad Bhat)  
**Additional Secretary to Government,**